

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 86 & 87 of 2013 in
D.F.R. No. 140 of 2013**

Dated : 18th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Uttar Pradesh Power Corporation Ltd. Appellant (s)
Versus**

NHPC Ltd. & Ors. ...Respondent (s)

**Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani**

ORDER

**I.A. Nos. 86 & 87 of 2013
(Applications for condonation of delay)**

Issue notice to the Respondents returnable on 11.04.2013.

Dasti service is permitted.

Post the matter on **11.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg